NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 42/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017

NAME OF THE PARTIES:

Shri Ashvin Morarjee Shah

V/s.

M/s. Satellite Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Rajeen Panday Advocates

Harrest Tringli lagel

2. Gobinda C'Ib PRS lagel

Advocates

Gobinda C'Ib PRS lagel

Mohenty

1/L. Mohenty

Mr Ereceats

Androne

ORDER TCP 42/397-398/NCLT/MB/MAH/2013

At request of the parties, list this matter on 4.8.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASHKUMAR Member (Judicial)